

SHRI R.L. BHATIA: There are certain organisations such as the World Sikh Youth Organisation which are located in Canada. They are collecting money and sending it to the terrorists. They are also going to Pakistan where they meet their counterpart terrorists and they discuss the strategy and then operate. May I know whether you are aware of this fact that there are organisations which are located in Canada? If you know them, what action has been taken by you in contacting the Government of Canada to take action against them?

PROF. K.K. TEWARI: Mr. Speaker, the organisations which have been operating from the Canadian soil and collecting money and extending help and support to the terrorists in the Punjab are known. We have taken up this matter with the Canadian Government and I must inform the House that the role of the Canadian Government in this respect has been very co-operative and very helpful. For example, the Canadian Foreign Minister, Mr. Joe Clark, has written to the Provincial Premiers there in Canada and he has also written to the elected representatives of the Canadian Parliament not to associate themselves with any of these organisations whose activities are directed against India and promoting terrorism in India. To this extent, I think the role of the Canadian Government has been very admirable.

### **Implementation of 20-Point Programme**

\*205. SHRI KHURSHID ALAM KHAN: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the recent review of the implementation of the 20-Point Programme had revealed a very dismal situation, particularly in regard to the implementation of programmes covering the minorities; and

(b) if so, the corrective measures taken to ensure the effective implementation of the 20-Point Programme?

THE MINISTER OF STATE IN THE  
MINISTRY OF PLANNING AND MINISTER

OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI): (a) and (b). A statement is given below.

### **Statement**

(a) No, Sir. The Ministry of Programme Implementation monitors the 20-Point Programme on a regular monthly basis in respect of 29 selected items of the Programme which are amenable to monthly monitoring but no specific review of the implementation of the Programme has recently been undertaken. The Monthly Progress Report for the month ending March'88 which covers the performance for the full year 1987-88, has revealed that out of the 29 items being monitored on a monthly basis performance under 24 items was "Very Good" (90% and above of the target fixed), "Good" (between 80% and 90% of the target fixed), under 3 items and "Poor" (below 80% of the target fixed) in respect of only two items. The performance cannot, therefore, be said to be dismal.

It may be mentioned that the 20-Point Programme does not contain any programme relating to minorities.

(b) Does not arise.

SHRI KHURSID ALAM KHAN: I have gone through the Statement. I know that this 20-Point Programme has been in operation for a long time. But unfortunately, there has been no impact as far as the minorities are concerned either in education or employment or in trade and commerce. Therefore, I would like to know as to what the assessment made by the Government is. What does it reveal? What improvements have been made? What objectives have been achieved? And if not achieved, what are the reasons therefor?

SHRI BIREN SINGH ENGTI: I have already submitted in my statement that so far as the 20-Point Programme is concerned, we have selected 29 items which we monitor on a monthly basis. On the basis of the report received for the month of March 1988, it has been found that out of

the 29 selected items which we monitor, the performance for 24 items is 'Very Good' and the performance for 3 items is 'Good'. It shows that the overall performance is very satisfactory.

So far as the problem of minorities is concerned, in our 20 Point Programme, there is no mention about any programme for minorities as such. In fact, this is dealt with by another Ministry, namely, the Ministry of Welfare.

SHRI KHURSHID ALAM KHAN: Sir, I am afraid the hon. Minister has not given a satisfactory answer. My question is very simple. I am asking him whether there has been a slide-back in the 3-4 subjects which I have mentioned or whether there has been an improvement in it.

SHRI BIREN SINGH ENGTI: If it is a specific question, then of course I need a separate notice from the hon. Member.

SHRI KHURSHID ALAM KHAN : I am asking you regarding education employment, trade and commerce.

SHRI BIREN SINGH ENGTI: That is why I have stated that the overall performance is very good.

SHRI KHURSHID ALAM KHAN: What is the criterion of being good and bad?

SHRI BIREN SINGH ENGTI: It is already stated that we monitor the 29 items.

SHRI KHURSHID ALAM KHAN: Have you any statistics to support your statement?

SHRI BIREN SINGH ENGTI: It is there in the statement. I will lay it on the Table.

AN HON. MEMBER: No, no.

SHRI BIREN SINGH ENGTI: I will read out the figures just for the information of the Members.

As I said we have selected 29 items

which we mentioned their overall performance is very good.

- (1) Fair Price Shop, 203 per cent of target
- (2) House-sites allotted 167 per cent
- (3) Improved *Chulhas* 166 per cent
- (4) Bio-gas Plants 146 per cent
- (5) Pumpssets 143 per cent

SHRI KHURSHID ALAM KHAN: These are all irrelevant.

SHRI BIREN SINGH ENGTI: I am coming to your question.

SHRI G.G. SWELL: No, no. He has asked specially about education, employment, trade and commerce, these 3-4 items.

SHRI BIREN SINGH ENGTI: We have progressed well in the field of employment and in the field of education. As per our reports....

SHRI G.G. SWELL: You get the figures and lay them on the Table of the House.

SHRI BIREN SINGH ENGTI: Whatever figures the Members want to know about these items, I will give them or I will lay it on the Table of the House. But the overall performance is good.

SHRI G.G. SWELL: That is all right.

SHRI BALASAHEB VIKHE PATIL: Land ceiling and surplus land distribution is one of the points of the Twenty Point Programme.

Upto March last year, 77.75 lakh acres were declared surplus of which 58.36 lakh acres taken under possession and only 45.38 lakh acres were distributed. What about the balance lands which are not distributed and which are under litigation? What action is the Government going to initiate so that land is available for distribu-

tion to the landless and their economic standards can be improved?

SHRI BIREN SINGH ENGTI: It is true that the two items are lagging behind. It includes surplus land also. But this programme is being implemented by the State Governments. There are some bottlenecks in the implementation of these programmes. It is true that this programme is not fully implemented. But as I said, we do monitor on a monthly basis all important items. Whenever we come to know of any deficiency, we naturally write to the State Governments and bring it to their notice for taking corrective steps.

SHRI SYED SHAHABUDDIN: Mr. Speaker Sir, the hon. Minister is absolutely right to say that no specific item under the Twenty Point Programme is directly related to the minorities. And all the same, there have been instructions by the Central Government, to my knowledge, as well as by various State Governments that in the process of implementation the share that goes to the minority communities should also be monitored. Gopal Singh Panel was set up by the Government to look into the share of the minorities and other backward classes in the benefits of development. That Report was submitted to the Government. Of course, we do not have that Report yet before us. It has not been tabled in the House, it has been under consideration for five years. But, I would like to know from the hon. Minister whether, in view of the Prime Minister's Fifteen Point directive for the welfare of the minorities which touched upon matters of economic development, the hon. Minister has instituted a monitoring system in respect of such specific programmes, like allotment of house-sites, provision of educational facilities, employment, bank credit, etc. which are measurable? Does he monitor the share that goes to the minorities and other depressed sections of the community?

SHRI BIREN SINGH ENGTI: As I said, so far as the programmes relating to minorities are concerned, these are looked after by the Ministry of Welfare. We simply monitor the 20-point programmes. We do not monitor this minorities' programme.

So far as the 20-point programmes are concerned, these facilities and benefits go to every community--all classes of people, those who are below the poverty line. This 20-point programme is for poor people. It includes majority and minority, and all classes and groups. Naturally, all the benefits will also go to the minorities.

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAV SINH SOLANKI): The hon. Member is right. There is some survey going on with regard to those areas, where there is a concentration of minority communities; and that survey is being done by the Ministry of Welfare. When it come to our notice, perhaps we will be in a position to give the details.

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Sir, I would like to supplement the answer. There is a regular cell in the Ministry of Welfare and in the Ministry of Home Affairs. We monitor very closely the implementation of the 15-point programme.

SHRI G.M. BANATWALLA: The Prime Minister also should supplement the answer.

#### **Amount Spent on ASLV-D2 Mission**

\*206. SHRI C. MADHAV REDDI:  
SHRI P. KOLANDAIVELU:

Will the PRIME MINISTER be pleased to state the money spent on ASLV-D2 Mission which took off on 13 July, 1988 but failed immediately?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): The amount spent on ASLV-D2 Mission consists of cost of launch vehicle ASLV-D2 and the SROSS-2 Satellite. The cost of the launch vehicle is about Rs. 6.00 crores and of the Satellite about Rs. 3.00 crores.